

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1053 OF 2001

ANANDRAO BAPU GHATE JADHAV & ORS.

Appellant (s)

VERSUS

TANAJI TUKARAM GHATE JADHAV

Respondent(s)

Date: 07/10/2004 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant(s) Mr. C.G. Solshe, Adv.
Mr. Bhim Rao N.Naik, Adv.

For Respondent(s) Mr. Santosh Paul, Adv.
Mr. M.J. Paul, Adv.
Mr. Rajeev Sharma, Adv.
Mr. Sandeep Chhabra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. C.G.Solshe, learned counsel appearing on behalf of the appellants started his arguments at 3.20 p.m. and was on his legs when the Court rose for the day. The matter remained part-heard.

[SUMAN WADHWA]
COURT MASTER

[MADHU SAXENA]
COURT MASTER